

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3905
ANSWERED ON:17.12.2012
RESERVATION ON ECONOMIC BASIS
Botcha Lakshmi Smt. Jhansi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the criteria for categorisation of various castes into different categories for reservation in the country;
- (b) whether the Government is considering to categories the people on economic basis in place of caste basis for reservation purpose;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(PORIKA BALRAM NAIK)

- (a) The criteria followed for consideration of specification of a caste etc. as a Scheduled Caste is extreme social, educational and economic backwardness arising out of traditional practice of untouchability. The National Commission for Backward Classes recommends castes etc. for inclusion as other backward classes on the basis of laid down social, educational and economic criteria.
- (b) to (d) There is no such proposal under consideration.